

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs) : DELHI

OFFICE ORDER

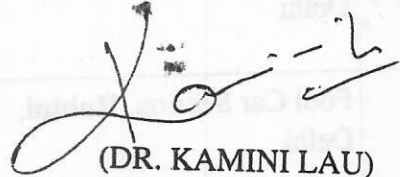
With the prior approval of Ld. District & Sessions Judge(HQs), Delhi, the following additional vehicles are allotted for the use of Ld. Judicial Officers :

Sl. No	Name of Court Complex	Number of additional vehicles which are now being allotted for the use of Ld. Judicial Officers	To be placed under
1	Pool Car Section, Saket, Delhi	2 Hired Vehicle	Ld. District & Sessions Judge (South), Saket
2	Pool Car Section, Rohini, Delhi	2 Hired Vehicle	Ld. District & Sessions Judge (North-West), Rohini
3	Pool Car Section, Patiala House Courts, Delhi	1 Hired Vehicle	Ld. District & Sessions Judge (New Delhi), Patiala House
4	Pool Car Section, Karkardooma, Delhi	2 Hired Vehicles	Ld. District & Sessions Judge (East), Karkardooma
5	Pool Car Section, Dwarka, Delhi	1 Hired vehicle	Ld. District & Sessions Judge (South-West), Dwarka

In partial modifications of earlier orders bearing no. 42718-32/Pool Car/PV/THC/2018 dated 10.07.2018 & 39891-906/Pool Car/PV/THC/2018 dated 08.06.2018, Vehicle bearing No DL 3CBL 4600 shall remain with Ms. Pinki, Ld. Judge, Family Courts, Rohini, Delhi.

Further the official vehicle bearing no DL 1CM 4244 shall remain with the Pool Car Section, Karkardooma, Delhi under the supervision of Ld. District & Sessions Judge(East), Karkardooma, Delhi. The vehicle bearing No DL 10C 0082 shall remain with Pool Car Section, Rohini, Delhi under the supervision of Ld. District & Sessions Judge(North West), Rohini, Delhi.

Concerned drivers are directed to take over and hand over the charge immediately.



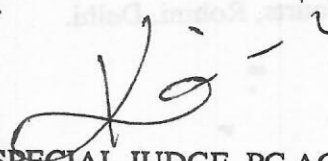
(DR. KAMINI LAU)
SPECIAL JUDGE, PC ACT(CBI-01)
OFFICER IN-CHARGE, POOL CAR SECTION
TIS HAZARI COURTS, DELHI

No. 73691-719 /Pool Cars/PV/THC/2018

Dated, Delhi the 23 OCT 2018

Copy forwarded for information & necessary action to :-

1. PS to the Ld. District & Sessions Judge(HQs), Tis Hazari, Delhi
2. PS to Ld. District & Sessions Judge, Rohini (North West), Karkardooma(East), Saket (South), Dwarka(South West), PHC(New Delhi) Delhi
3. The Officer-In-charge, Pool Car Section, Rohini (North West), Karkardooma(East), Saket (South), Dwarka(South West), PHC(New Delhi) Delhi
4. Sr. A.O.(Judl.), Administration Branch-III, Tis Hazari, Delhi
5. A.O.(Judl.), Care Taking Branch, THC, Karkardooma, Rohini, Saket, Dwarka, PHC, Delhi, Website(English & Hindi) and Biometric Branch, Tis Hazari, Delhi
6. Driver concerned with the direction to handover and takeover the charge of vehicle immediately.
7. Guard File Concerned



SPECIAL JUDGE, PC ACT(CBI-01)
OFFICER IN-CHARGE, POOL CAR SECTION
TIS HAZARI COURTS, DELHI